

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) The current Offsets policy of the Defence Procurement permits the vendors to provide the details of their Indian Offset Partners (IOPs) either at the time of Seeking offset credits, or one year prior to discharge of offset obligations. The vendor / OEM is free to select his IOP.

Consultation of CCS on Rafale aircraft

166. SHRI K.T.S. TULSI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Cabinet Committee on Security (CCS) was consulted before or after the announcement of purchase of 36 Rafale aircrafts by the Hon'ble Prime Minister in France in 2015; and

(b) the details thereof?

THE MINISTER OF DEFENCE (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The Inter-Governmental Agreement (IGA) for procurement of 36 Rafale aircraft was signed with the French Government with the approval of Cabinet Committee on Security (CCS).

Defence lands and buildings used for commercial purposes

167. PROF. M.V. RAJEEV GOWDA: Will the Minister of DEFENCE be pleased to state:

(a) the Total area (in sq. km.) of defence lands and the number of defence buildings that are being used for commercial purposes;

(b) the amount of revenue received from the above commercial use, every year during the last three years; and

(c) the details of utilization of revenue collected from this use?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) The information is being collected and will be laid on the Table of the House.

Shortage of ammunition in army's stock

168. SHRI RANJIB BISWAL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that, despite concerns, there is no significant improvement in army's stocks of ammunition;